#### GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

#### LOK SABHA UNSTARRED QUESTION No. 1857 TO BE ANSWERED ON 30.07.2018

### **Central Universities**

## 1857. DR. ANUPAM HAZRA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the post of Vice Chancellor's in several Central Universities in India remain vacant for months together and if so, the details thereof;

(b) whether the Government has taken any step for amendment of relevant law/regulations for making over and taking over of charges between the predecessors and successors incumbents for the post of Vice Chancellor in Central Universities atleast in the interest of students and administrations; and

(c) if so, the details thereof?

# ANSWER

# MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. SATYA PAL SINGH)

(a) There are 41 Central Universities (CUs) under the purview of this Ministry. At present, only 5 posts of Vice Chancellor are vacant in Central Universities namely, Visva-Bharati,(West Bengal), Rajiv Gandhi University (Arunachal Pradesh), Sikkim University (Sikkim), HNB Garhwal University (Uttarakhand) and Babasaheb Bhimrao Ambedkar University, Lucknow (U.P.) where the process to fill up these vacancies is on.

(b) & (c): Central Universities are autonomous bodies which are established under different Acts passed by the Parliament and are regulated by respective Acts and Statutes/Ordinances made thereunder. The handing over and taking over charges between the predecessor and successor incumbents for the post of Vice-Chancellor is done as per the provisions in the respective Act/Statutes/Ordinances etc.

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